

been arranged in accordance with the promise made in reply to a supplementary question raised on starred question No. 994 asked on the 18th December, 1950:

(b) the language used in explaining the documentaries; and

(c) whether there has been any further increase in these films sent to foreign countries?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) The hon. Member's attention is invited to the statement laid on the Table of the House on 4th March 1952 in reply to supplementary question to Starred Question No. 994 answered on the 18th December 1950.

(b) Films are produced by the Films Division only in Hindi, Tamil, Telugu, Bengali and English.

(c) Yes, Sir.

#### EXTENSIONS OF SERVICE

**\*292. Shri N. S. Jain:** Will the Minister of Home Affairs be pleased to state:

(a) how many Central Government officers and subordinates have been given extensions of service beyond their retirement age during each of the last three years and how many have been given more than one such extension;

(b) whether any rules have been framed prescribing the conditions under which such extensions can be given; and

(c) if so, whether Government propose to lay a copy of the same on the Table of the House?

**The Minister of Home Affairs and States (Dr. Katju):** (a) The Ministry of Home Affairs approved of the grant of extensions to 46 officials in 1949, 72 in 1950 and 61 in 1951.

Out of these, 41 officers were given more than one extension of service.

(b) and (c). A copy of the instructions issued from time to time is placed on the Table of the House. [See Appendix II, annexure No. 12.]

#### विदेशों में भारतीय छात्र

\*२९३. श्री आर० एस० तिवारी :

क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि :

(क) राज्य की सहायता से इस समय कितने भारतीय छात्र विदेशों में शिक्षा ग्रहण कर रहे हैं ?

(ख) किन किन विषयों में वह शिक्षा ग्रहण कर रहे हैं ?

(ग) कितने छात्र कृषि शास्त्र का अध्ययन कर रहे हैं, और

(घ) १९५२-५३ के वर्ष में विदेशों में कितने छात्रों को भेजे जाने की सम्भावना है ?

#### INDIANS STUDYING ABROAD

[\*293. **Shri E. S. Tiwari:** Will the Minister of Education be pleased to state:

(a) the number of Indian students studying abroad at present with State aid:

(b) the subjects which they are studying:

(c) the number of students who are pursuing courses in Agriculture; and

(d) the number of students likely to be sent to foreign countries in the year 1952-53?]

**The Minister of Communications (Shri Jagjivan Ram):** (a) to (d). A statement giving the information is laid on the Table of the House. [See Appendix II, annexure No. 13.]

#### CENTRAL EXCISE DUTY

**39. Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state the amount of Central Excise duty collected during the years 1950-51 and 1951-52 under the head "Tobacco",—sub-heads—"unmanufactured" and "manufactured"?

**The Minister of State for Finance (Shri Tyagi):** A statement is laid on the Table of the House. [See Appendix II, annexure No. 14.]

#### PENSION RULES

**40. Shri U. C. Patnaik:** Will the Minister of Home Affairs be pleased to state:

(a) whether Pension Rules to govern the Indian Administrative Service and the Indian Police Service have yet been framed;

(b) if so, whether Government propose to place these Rules on the Table of the House;

(c) if the Rules have already been framed, why they have not yet been published;

(d) if the answer to part (a) above be in the negative, why no Rules have yet been framed; and

(e) whether by any order in March 1949, pending the publication of Pensions Rules for the I.A.S. and I.P.S., the additional pensions which were being allowed to Provincial Service officers, formerly holding listed posts and appointed to the I.A.S. or I.P.S. have been stopped?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Not yet.

(b) and (c). Do not arise.

(d) It was not possible to decide the terms of retirement benefits for I.A.S. and I.P.S. till decisions were taken on the Central Pay Commission's recommendations in this regard for the Central Services. The details of the Pensionary benefits to be made admissible to all-India Services are being worked out in consultation with the State Governments.

(e) Yes. It was one of the recommendations of the Central Pay Commission accepted by Government that additional pensions which were formerly admissible to holders of certain posts should be discontinued.

#### SCHOOLS AND COLLEGES IN INDIA

41. **Dr. P. S. Deshmukh:** (a) Will the Minister of Education be pleased to state the most recent figures with respect to the number of primary schools, secondary schools and colleges in India with the number of students attending the same?

(b) To what year do these figures relate and how do they compare with the figures for the previous year?

**The Minister of Communications (Shri Jagjivan Ram):** (a) A statement giving the required information for the years 1948-49 and 1949-50 is placed on the Table of the House. [See Appendix II, annexure No. 15.]

(b) There was an all-round increase in the number of institutions, as well as, in the enrolment.

#### KITCHENER COLLEGE

42. **Shri M. L. Dwivedi:** Will the Minister of Defence be pleased to refer to starred question No. 887 asked on the 13th December 1950 and state whether the buildings of the Kitchener College of Military Training at Nowgong have since been utilised for any other purpose?

**The Minister of Defence (Shri Gopalswami):** It has not been possible yet to utilise the buildings of the Kitchener College at Nowgong. The question of moving the King George Military College from Jullundur to these buildings at Nowgong is under active consideration by the Government of India.